

39

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.65/BB/ 2017	-	For compliance of office objections raised by Registry	230/232	Prism Multitrade Pvt. Ltd., & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
39	PRERANA DASH 8095968818	Applicants	Prerana Dash

ORDER

Counsel for petitioner is present. He again requested time to comply objections and also to file synopsis. List it on 06.10.17.


MEMBER(J)


MEMBER(T)